

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:673
ANSWERED ON:24.11.2009
INFRASTRUCTURE AVAILABLE WITH IMMIGRATION AGENCIES
Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the existing infrastructure available with the immigration agencies in the country are inadequate;
- (b) if so, the details thereof; and
- (c) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A statement is attached.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 673 FOR 24.11.2009 REGARDING "INFRASTRUCTURE AVAILABLE WITH IMMIGRATION AGENCIES".

(a) to (c): There are 77 Immigration Check Posts (ICPs) in the country comprising 26 airport ICPs, 20 seaport ICPs and 31 Land Check posts. A comprehensive project of modernization, computerization and networking of all the 77 ICPs has been undertaken by the Government of India. Under the Phase-I of the modernization programme, 33 ICPs, which regulate more than 98.5% of the passenger traffic, have been covered. This modernization programme interalia includes upgradation of computer Systems, installation of Immigration Control Systems (ICS) software, Passport Reading Machines (PRMs), and Question document examiners (QDX machines). These 33 ICPs and 5 Foreigners Regional Registration Offices (FRROs) have been networked with Central Foreigners Bureau.

Furthermore, computers and requisite hardware have been delivered for computerization and networking of the 42 ICPs. In the case of two recently declared ICPs viz., Srinagar and Bagdogra airports, computer systems and ICS software have been installed.